

POST OPEN OFFER REPORT - II

Post-Open Offer Report pursuant to Regulation 27(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 (the "SEBI Takeover Regulations") in respect of the Open Offer made by Amanaya Financial Services Private Limited ("Amanaya") and Mr. Gautam Chatterjee (collectively referred to as the "Acquirers") to acquire Equity Shares of Midland Services Limited (the "Target")

(IN TERMS OF REGULATION 27(7) OF THE SEBI TAKEOVER REGULATIONS, 2011)

Report on status of release of Escrow Account

This is in continuation to the post offer report earlier filed vide letter dated August 01, 2014. This report provides details of the release of the Escrow Account which was created to secure performance obligations of the Acquirers.

Total amount in Escrow Account prior to release: ₹ 1,39,400/-

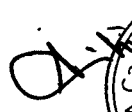
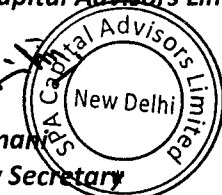
Release of Escrow Account		
Purpose	Date	Amount (₹)
Transfer to Special Escrow Account	Not Applicable	Not Applicable
Amount released to Acquirers	September 24, 2014	1,39,400
<ul style="list-style-type: none"> • Upon completion of payment of consideration • Upon Withdrawal of Offer, if applicable • Any other purpose (if any) • Other entities on forfeiture 	<ul style="list-style-type: none"> Nil Nil 	<ul style="list-style-type: none"> Nil Nil

Where Escrow in is form of Bank Guarantee, details of the release of Escrow Account: Not Applicable

Where Escrow in is form of Deposit of Securities, details of the release of Escrow Account: Not Applicable

Name of company / AMC whose security / units deposited	Type of Security	Value of securities as on date of creation of escrow account (In ₹)	Margin considered while depositing securities	Date of release, if applicable	Purpose of release
NA	NA	NA	NA	NA	NA

for SPA Capital Advisors Limited



NitiN Soman
Company Secretary

Place: New Delhi

Date: September 25, 2014